

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 129 OF 2012**

Monday, this the 19<sup>th</sup> day of August, 2013

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

K.C.Jose  
Tradesman (Engine Fitter)  
SK, Indian Naval Academy, Ezhimala  
Residing at Kolencherry House  
St.Francis Xaviers Church Road  
Kakkoor, Kochi – 682 017 ... **Applicant**

(By Advocate Mr. M.R.Hariraj)

versus

1. Union of India represented by Secretary to Government  
Ministry of Defence  
New Delhi
2. Flag Officer Commanding in Chief  
Southern Naval Command  
Kochi – 682 004 ... **Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

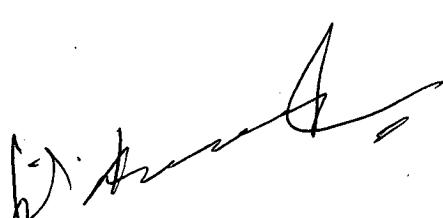
The application having been heard on 19.08.2013, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Vide order dated 19<sup>th</sup> June, 2013 the applicant has been posted at NSRY, Cochin. As such, the grievance of the applicant does not any further subsist. Hence the OA is closed. No costs.

Dated, the 19<sup>th</sup> August, 2013.

  
**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

vs